

THE DEPUTY MINISTER FOR DEFENCE (SHRI SATISH CHANDRA): (a) The number of items for which condonation of Government for non-verification of stocks and stores was sought by OFs during the financial years 1950-54 is—

No. of items in which condonation was applied for	Percentage of total number of items held in stock
20,413	1950-51— 4.56 per cent.
7,283	1951-52— 1.62 per cent.
690	1952-53— 0.14 per cent.
192	1953-54 0.04 per cent.

(b) Government condoned non-verification of all the items mentioned.

(c) The verifying authorities ensured to the extent possible, that stock not verified in any one year received priority consideration for verification in the following year.

SHRI M GOVINDA REDDY May I know in how many of them there were surplus stores disclosed?

SHRI SATISH CHANDRA: I have not got the figures here, nor, I think, will it be possible to collect figures because there are lakhs of items.

SHRI M. GOVINDA REDDY At least in how many units were surplus stocks disclosed?

SHRI SATISH CHANDRA: I have no information; I will require notice.

SHRI M GOVINDA REDDY May I know, Sir, with regard to condoning, what were the reasons for which the units asked these surplus stocks to be condoned, I mean, condoning their non-verification?

SHRI SATISH CHANDRA: There is some misunderstanding. What I mean is that the verification of stocks takes place from year to year. The items whose number I have given, could not be verified during a particular year. They were verified in the following year. This is all that I mean by this. The condonation is only for the non-verification of stock in a particular year.

SHRI M GOVINDA REDDY May I know whether there were stocks which were written off among these which were non-verified?

SHRI SATISH CHANDRA: I will require notice, there are lakhs and lakhs of items.

*500 [The questioner (Shrimati Parvathi Krishnan) was absent. For answer, vide col 3845 infra.]

मंत्री, सचिव और संयुक्त सचिवों के निजी सचिव

*५०१. श्री कृष्णकान्त व्यास : क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि—

(क) मंत्रियों राजकीय मंत्रियों उपमंत्रियों, सचिवों और संयुक्त सचिवों के निजी सचिवों के पदों के लिए विहित अर्हताएं क्या हैं;

(ख) उनकी वेतन श्रेणियां तथा भत्ते क्या हैं;

(ग) क्या इनका चुनाव सघ लोक सेवा आयोग द्वारा किया जाता है, या आयोग को हवाला दिए बिना मंत्रियों द्वारा ही किया जाता है, और

(घ) भारत सरकार के विभिन्न मंत्रालयों में मंत्रियों राजकीय मंत्रियों, उपमंत्रियों, सचिवों तथा संयुक्त सचिवों के निजी सचिवों की वर्तमान संख्या कितनी है?

†[PRIVATE SECRETARIES TO MINISTERS, SECRETARIES AND JOINT SECRETARIES]

*501. SHRI KRISHNAKANT VYAS: Will the Minister for HOME AFFAIRS be pleased to state:

(a) the qualifications prescribed for the posts of Private Secretaries to the Ministers, State Ministers, Deputy Ministers, Secretaries and Joint Secretaries,

(b) their pay-scales and allowances;

(c) whether their selection is made by the Union Public Service Commission or by the Ministers without reference to the Commission, and

(d) the present number of Private Secretaries to the Ministers, State Ministers, Deputy Ministers, Secretaries and Joint Secretaries in various Ministries of the Government of India?]

†English translation.

गृह-कार्य उपमन्त्री (श्री बी० एन० दातार) (क) मंत्रियों और उपमंत्रियों के निजी सचिवों के लिए कोई विशेष अर्हताएं विहित नहीं की गई हैं। अभी राजकीय मंत्री कोई नहीं हैं। सचिवों और सयुक्त सचिवों के निजी सचिवों के लिए सरकार ने यह निर्णय किया है कि उनको, सेंट्रल सेक्रेटरीयट स्टैनोग्राफर सर्विस से लिया जाए जिसको अभी बनाया जा रहा है।

(ख) इसकी सूचना विवरण १ में निहित है जो कि सभा पटल पर रखी हुई है।

(ग) मंत्रियों और उपमंत्रियों के निजी सचिवों की नियुक्ति के लिए सघ लांक सेवा आयोग से परामर्श नहीं लिया जाता है। सचिवों और सयुक्त सचिवों के निजी सचिवों को सेंट्रल सेक्रेटरीयट स्टैनोग्राफर सर्विस से लिया जाता है।

(घ) इसकी सूचना विवरण २ में निहित है जो सभा पटल पर रखी हुई है।

विवरण १

मंत्री----

मंत्री के निजी सचिव की वेतन श्रेणी सामान्यतः रु० ६००-८०० है। कुछ दशा में जहां पर ऊंचे वेतन वाले मीनियर पदाधिकारियों की आवश्यकता होती है यह श्रेणी भिन्न होती है और उनका वेतन एडहोक निश्चित होता है।

सचिव और सयुक्त सचिव----

सचिवों और सयुक्त सचिवों के निजी सचिवों की वर्तमान वेतन श्रेणी रु० ३००-४०० है। यह पद शीघ्र ही सेंट्रल सेक्रेटरीयट स्टैनोग्राफर सर्विस में सम्मिलित कर लिए जाएंगे और फिर इनकी वेतन श्रेणी रु० २७५-२५५०० होगी।

विवरण २

मंत्रियों उपमंत्रियों सचिवों और सयुक्त सचिवों के निजी सचिवों की सख्या का २४५५ को विवरण इस प्रकार है -

मंत्री	२६
उपमन्त्री	१३
सचिव	२४
सयुक्त सचिव	१

†[THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B N DATAR):

(a) No specific qualifications are prescribed for posts of Private Secretaries to Ministers and Deputy Ministers. There is no Minister of State at present. As regards Private Secretaries to Secretaries and Joint Secretaries, Government have decided that they should be drawn from the Central Secretariat Stenographers' Service which is being organised.

(b) The information is contained in Statement I which is placed on the Table of the House.

(c) The Union Public Service Commission are not consulted for appointment of Private Secretaries to Ministers and Deputy Ministers. As regards Private Secretaries to Secretaries and Joint Secretaries, they are drawn from the Central Secretariat Stenographers' Service.

(d) The information is contained in Statement II which is placed on the Table of the House.

STATEMENT I

Ministers—

The normal pay scale of a Private Secretary to a Minister is Rs 600-800. In certain cases, however, where it is found necessary to appoint senior officers with higher pay scales, this scale is varied and the pay is fixed *ad hoc*.

Secretaries and Joint Secretaries—

The present scale of pay of Private Secretaries to Secretaries and Joint Secretaries is Rs 300-400. These posts will, however, soon be included in the Central Secretariat Stenographers' Service. Thereupon the scale of pay will be Rs 275-25-500.

STATEMENT II

Statement showing the number of Private Secretaries attached to Ministers, Deputy Ministers, Secretaries and Joint Secretaries as on 2nd April 1955.

Ministers	26
Deputy Ministers	13
Secretaries	24
Joint Secretaries	3]

श्री कृष्णकान्त व्यास : मैं यह जानना चाहता हूँ कि माननीय मंत्रीयों, उप-मंत्रीयों, सचिवों और संयुक्त सचिवों के निजी सहायक क्या निजी सचिव के स्थान पर नियुक्त किए जा सकते हैं ?

SHRI B. N. DATAR: Sir, I did not follow the latter part.

श्री कृष्णकान्त व्यास : मैं यह जानना चाहता हूँ कि मिनिस्टर्स, डिप्टी मिनिस्टर्स, सेक्रेटरीज और जॉइंट सेक्रेटरीज के जो निजी सहायक (पर्सनल एसिस्टेंट) हैं, क्या वे निजी सचिव (प्राइवेट सेक्रेटरी) के स्थान पर मुकर्रर किए जा सकते हैं ?

SHRI B. N. DATAR: The hon. Member will in the first place make a distinction between Private Secretaries and Personal Assistants. Possibly he is using the word "निजी सहायक" for both. So far as Private Secretaries of Ministers and Deputy Ministers are concerned, their appointment depends on the discretion of the Ministers and their appointment is coterminus with the office of the Minister or the Deputy Minister. So far as Private Secretaries of Secretaries and Joint Secretaries are concerned, they are drawn from the Central Secretariat Stenographers' Service.

SHRI BHUPESH GUPTA: May I know the total number of Private Secretaries under these Ministers and officials?

SHRI B. N. DATAR: It is given in the statement. I shall read it out for

his information. The number of Private Secretaries attached to Ministers is 26, Deputy Ministers 13, Secretaries 24 and Joint Secretaries 3.

DR. P. C. MITRA: May I know whether these posts are pensionable?

SHRI B. N. DATAR: So far as Private Secretaries of Ministers and Deputy Ministers are concerned, they cannot be pensionable unless when they are drawn from the Central Services.

SHRI BHUPESH GUPTA: May I know whether the Government has examined the reason as to why even Joint Secretaries should require Private Secretaries under them?

SHRI B. N. DATAR: They require them for performing their duties very efficiently.

SHRI BHUPESH GUPTA: In that case do I understand that a proposal for having Private Secretaries to Private Secretaries is also under consideration?

SHRI B. N. DATAR: No, Sir.

SHRI H. C. MATHUR: May I know whether there is any standard grade for the Private Secretaries? Since they are drawn not only from the Services but as they are also appointed directly, may I know whether the Minister is required to restrict himself to any particular grade or are they appointed in any grade?

SHRI B. N. DATAR: What has been done is that the scale of pay has been settled for Private Secretaries and Personal Assistants and if a Minister or a Deputy Minister appoints a person from outside the cadres then that person will have to take the scale to which he is entitled.

SHRI H. C. MATHUR: What is the scale of salaries for Private Secretaries?

SHRI B. N. DATAR: The scale is Rs. 600—800.

SHRI BHUPESH GUPTA: May I know the number of people who have been recruited to these posts from outside the cadre?

SHRI B. N. DATAR: Sir, I have not got the break-up here.

SHRI H. C. MATHUR: What are the Government's reasons for permitting Ministers and Deputy Ministers to appoint Private Secretaries from outside the Services? Are there any special reasons? Do they think that they will not be able to find anybody from among the Services who will be able to enjoy their confidence?

SHRI B. N. DATAR: In certain cases the Ministers and Deputy Ministers require the services of persons on whom they can rely and sometimes they find that the work that they have to carry on may not be done as they require by the officers under the Government. That is the reason why discretion has been given to them.

SHRI H. C. MATHUR: My question was, what was the reason for the Ministers to think that they will not be able to find anybody from among the Services who can keep their confidence?

SHRI B. N. DATAR: This is entirely a matter for discretion. The matter has been left exclusively to their discretion.

SHRI BHUPESH GUPTA: May I know if it is a fact that favourite partymen drawn from outside the cadre are appointed to these posts?

SHRI B. N. DATAR: It is perfectly open to a Minister or a Deputy Minister to appoint any person he pleases.

SHRI BHUPESH GUPTA: We know that. May I know the number of such persons who have been appointed?

SHRI B. N. DATAR: I have not got the break-up with me.

SHRI H. C. MATHUR: May I know if the hon. the Deputy Minister for Home Affairs is aware that the Private Secretaries who have been so appointed were drawing far less than what they are offered as Private Secretaries?

SHRI B. N. DATAR: I am not aware of any such complaint.

SHRI T. V. KAMALASWAMY: Is there any instance of a Private Secretary who was not already in Government of India Service?

SHRI B. N. DATAR: There are such persons. There are certain Ministers who have appointed Private Secretaries and Personal Assistants from among those in Government service while some have appointed from outside also.

SHRI H. C. MATHUR: Is it not a fact that some of the Ministers have appointed even their wives as Private Secretaries?

MR CHAIRMAN: Order, order.

SHRI H. C. DASAPPA: Is there any tendency for these Private Secretaries and Personal Assistants who are appointed from outside Government Service to be absorbed in Government Service later as soon as the term of the Ministers expires?

SHRI B. N. DATAR: I am not aware of any such tendency.

SHRI V. K. DHAGE: May I know whether there has been any instance in which a Private Secretary drawn from the Services could not enjoy the confidence of the Minister concerned and in consequence had to be changed?

SHRI B. N. DATAR: That depends upon the Minister concerned.

SHRI H. C. DASAPPA: It is a fact that all the Deputy Ministers have got Private Secretaries?

SHRI B. N. DATAR: I believe so.

SHRIMATI SHARDA BHARGAVA: As far as I know, no qualifications are mentioned in the statement. May I

know whether any specific qualifications are prescribed for Private Secretaries or not?

SHRI B N DATAR I have stated that. The first sentence says: "No specific qualifications are prescribed for posts of Private Secretaries to Ministers and Deputy Ministers" There are no qualifications as such

*502 [The questioner (Shrimati Parvathi Krishnan) was absent For answer, vide col 3846 infra]

*503 [The questioner (Moulana M Faruqi) was absent For answer vide col 3846 infra]

EXCAVATIONS IN NALAGARH STATE

*504 DR RAGHUBIR SINH: Will the Minister for EDUCATION be pleased to state:

(a) whether Government are fully aware of the details of the excavations carried out in the erstwhile Nalagarh State by Dr Olaf Prufer,

(b) if so, what articles of antiquity have been discovered as a result of these excavations; and

(c) whether Government propose to take any part in the work of these excavations?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EDUCATION (DR K L SHRIMALI): (a) Partly, Sir.

(b) Antiquities of the Harappan period

(c) No, Sir.

DR RAGHUBIR SINH Were these excavations carried out with the knowledge and permission of the Central Government?

DR K L SHRIMALI: The permission of the Central Government was not sought. It was not necessary

DR RAGHUBIR SINH May I know if the results of these excavations have been communicated to the Central Government?

DR K L SHRIMALI The results have not been communicated but the Central Government are aware of these only through the reports in the press

DR RAGHUBIR SINH: Who have submitted reports?

MR. CHAIRMAN He said, 'Reports in the press'

DR RAGHUBIR SINH May I know whether the Central Government intends to acquire any of the articles of antiquity that have been discovered as a result of these excavations?

DR K L SHRIMALI. I did not follow the question

MR CHAIRMAN He wants to know whether there is any project for acquiring these things for the Government

DR K L SHRIMALI I shall require notice for that

SHRI T V KAMALASWAMY: Has the Government any information about the nationality of Dr Olaf Prufer?

DR K L SHRIMALI: He is a German scholar. Now I think he is in the United States

भारतीय विद्यालयों में विदेशी विद्यार्थी

*४१२. श्री हरिश्चन्द्र माथुर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) भारत के प्रत्येक विद्यालय में किस किस देश के कितने कितने विदेशी विद्यार्थी हैं; और

(ख) उनमें से कितनों को सङ्कार की ओर से किसी प्रकार की सहायता मिलती है ?

[[FOREIGN STUDENTS IN INDIAN COLLEGES

*412. SHRI H C MATHUR Will the Minister for EDUCATION be pleased to state

,Postponed from the 29th March 1955

‡English translation